

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4884
ANSWERED ON:09.12.2010
PENSION RULES FOR EMPLOYEES OF PSUS
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the pension rules have been modified for all the public sector employees;
- (b) if so, the details thereof; and
- (c) the Public Sector Undertakings where the gratuity ceiling has not been raised and the reasons for the same?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a) & (b) Department of Public Enterprises (DPE) has issued orders which, inter alia, provide pension scheme within 30% ceiling of Basic Pay and DA. The Pension Scheme is to be framed and operated by the Central Public Sector Enterprises (CPSEs).
- (c), DPE has issued orders enhancing Gratuity to Rs. 10 lakh in respect of CPSEs employees. However, CPSE wise information is not centrally maintained.